

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 31497/2014

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Petitioner(s)

VERSUS

BABUA KOERI AND ORS Respondent(s)
(with appln. (s) for c/delay in filing SLP)

Date : 09/02/2015 This petition was called on for hearing today.

For Petitioner(s) Ms. Swati Chandra,Adv.
 Mr. Akhilesh Kumar Pandey,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
the respondents.

List again on 17.4.2015.

(M K HANJURA)
Registrar